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**Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi**

**Public Notice 36 /2015-2020
Dated the 14 September, 2015**

Subject: Operationalisation of modification in IEC – reg.

The new format of online application form for issue/modification in IEC has been notified vide Public Notice No. 76 dated 27.11.2014. Subsequently online application for IEC was operationalised w.e.f. 01.02.2015 vide Public Notice. No.83 dated 30.01.2015.

2. Now, in exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy (2009-2014), the Director General of Foreign Trade hereby notifies operationalisation of modification in e-IEC's as well as the IEC's issued in physical format from the 21st of September, 2015.

3. Applicants seeking modification in their IEC's may log on to dgft.nic.in and click on Importer Exporter Code (IEC) under Quick Links and select "Modify your IEC" to amend their e-IEC's and IEC's in physical format. Henceforth all modifications in e-IEC's/ IEC's would be done online only.

4. The fees for modifications in e-IEC's/IECs is Rs.200/- and fees can be paid online through net banking or through credit/debit cards.

5. Effect of this Public Notice: Modifications in Electronic IECs as well as physical IECs will now be carried out online. Applicants can seek modifications in their e-IEC's/ IEC's by paying a fee of Rs.200/- online from the 21st of September, 2015.

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